

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/21507/2026 ADMLS/1/2026	TRESTA INTERNATIONAL FZE VS MT UNITY (IMO 9388792)	ISHWAR MOHANTY VS	// (//
2	D-BLAPL/13377/2026 BLAPL/4591/2026	ARABINDA BAGHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /110 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000039/2024
3	D-BLAPL/13382/2026 BLAPL/4592/2026	RAJA BEHERA VS STATE OF ODISHA	MOHINI SAHOO VS	BANARAPAL /382 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000022/2025
4	D-BLAPL/13388/2026 BLAPL/4593/2026	GOPABANDHU DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /103 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000599/2026
5	D-BLAPL/6065/2026 BLAPL/4594/2026	ABHI BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /116 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000131/2025
6	D-BLAPL/6070/2026 BLAPL/4595/2026	JAYARANI BAIDYA @ JAYA BAIDYA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MALKANGIRI /209 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000094/2025
7	D-BLAPL/13401/2026 BLAPL/4596/2026	RASHMITA SWAIN @ MITA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /204 /2019 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000174/2026
8	D-BLAPL/11345/2026 BLAPL/4597/2026	BIJAY @ ALEKHA KUMAR PATRA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KEONJHAR TOWN /140 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(KEONJHAR) GR/0000259/2026
9	D-BLAPL/12124/2026 BLAPL/4598/2026	TUNA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /191 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000302/2025
10	D-BLAPL/11755/2026 BLAPL/4599/2026	SUNIL MOHANTY @ KALIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /103 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000025/2020
11	D-BLAPL/12249/2026 BLAPL/4600/2026	THAKUR @ PITAMBAR SAGAR VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	GOLANTHARA (BERHAMPUR) /37 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000119/2026

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12	D-BLAPL/13404/2026 BLAPL/4601/2026	SAMBHU MAHALIK @ BANGRU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /161 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/000025/2026
13	D-BLAPL/13002/2026 BLAPL/4602/2026	MUKESH ORAM VS STATE OF ODISHA	SANJUKTA MUNDA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
14	D-BLAPL/13110/2026 BLAPL/4603/2026	BAICHANDRA MANGALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// C.J.M.,NAWARANGPUR(Nabarangapur) 2(B)CC/000003/2026
15	D-BLAPL/13409/2026 BLAPL/4604/2026	FARSA @ MRUTYUNJAYA BEERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /228 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000057/2025
16	D-BLAPL/13412/2026 BLAPL/4605/2026	JAGANNATH SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /230 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000059/2025
17	D-BLAPL/12679/2026 BLAPL/4606/2026	SATRUGHAN SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /56 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000296/2026
18	D-BLAPL/12782/2026 BLAPL/4607/2026	GOUTAM NAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BHEDEN /63 /2026 J.M.F.C, BHEDEN(Bargarh) CT/0000062/2026
19	D-BLAPL/12803/2026 BLAPL/4608/2026	RUPESH MUKHI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SOHELLA /65 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000015/2026
20	D-BLAPL/13126/2026 BLAPL/4609/2026	KEDARNATH BISSOYI @ KEDARNATH BISSOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 C.J.M.,NAWARANGPUR(Nabarangapur) 2(B)CC/000003/2026
21	D-BLAPL/13419/2026 BLAPL/4610/2026	MAKARDWAJ DAS VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /24 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000037/2025
22	D-BLAPL/13036/2026 BLAPL/4611/2026	BHAGIRATHI PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PATI VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PURI(Puri) GR/0000386/2026
23	D-BLAPL/13046/2026	ANIL YADAV	SATYABRATA SAHOO	SUBALAYA /14 /2026

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	BLAPL/4612/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,SONEPUR(Sonepur) Spl/000003/2026
24	D-BLAPL/13109/2026 BLAPL/4613/2026	BIRENDRA PRADHAN VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /153 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000212/2025
25	D-BLAPL/13434/2026 BLAPL/4614/2026	BHAGABAN PARIDA @ KORA VS STATE OF ODISHA	SIBARANJAN POLAI VS	BEGUNIAPADA /136 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000569/2026
26	D-BLAPL/13114/2026 BLAPL/4615/2026	CHANDA DEVI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000016/2026
27	D-BLAPL/13125/2026 BLAPL/4616/2026	AHASH KORADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000016/2026
28	D-BLAPL/13365/2026 BLAPL/4617/2026	SIDHARTH SANKAR DAS @ BUNU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /39 /2026 2ND A.D.J.,KHURDA(Khordha) TR/0000011/2026
29	D-BLAPL/13366/2026 BLAPL/4618/2026	ASHUTOSH ACHARYA VS STATE OF ODISHA (EOW)	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /14 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000005/2025
30	D-BLAPL/13336/2026 BLAPL/4619/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	EOW,BHUBANESWAR /13 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000016/2025
31	D-BLAPL/13369/2026 BLAPL/4620/2026	BUBUN @ SATYAPRAKASH ROUT VS STATE OF ODISHA	KARUNAKAR GAYA VS	PAHALA /80 /2025 A.D.J.,BHUBANESWAR(Khordha) CT/0000426/2025
32	D-BLAPL/13372/2026 BLAPL/4621/2026	KAILASH MUKHI @ BISWA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000050/2026
33	D-BLAPL/13373/2026 BLAPL/4622/2026	KRISHNA @ KRUSHNA NAG VS STATE OF ODISHA	SK. ZAFARULLA VS	SPL.TASK FORCE /22 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2024
34	D-BLAPL/13436/2026 BLAPL/4623/2026	LAXMIDHAR SAHOO VS	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack)

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35	D-BLAPL/13445/2026 BLAPL/4624/2026	STATE OF ODISHA SUNITA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	2(A)CC/0000020/2026 INDUSTRIAL ESTATE PS /266 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000128/2025
36	D-BLAPL/13457/2026 BLAPL/4625/2026	SUDHIR GURU VS STATE OF ODISHA	SITIKANT MISHRA VS	TARBHA /178 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000042/2025
37	D-BLAPL/12838/2026 BLAPL/4626/2026	REENA @ SASMITA SETHI VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	MAHAKALPARA /156 /2022 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000126/2023
38	D-BLAPL/13458/2026 BLAPL/4627/2026	JITENDRA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /151 /2026 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000635/2026
39	D-BLAPL/13160/2026 BLAPL/4628/2026	SK. KAYAMAT TULLA @ SK. KAYAMAT VS STATE OF ODISHA	DEVASHIS PANDA VS	JALESWAR /244 /2024 A.D.J.,JALESWAR(Baleshwar) Spl/0000120/2024
40	D-BLAPL/13462/2026 BLAPL/4629/2026	AJAY @ AJAYA KUMAR NAIK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BHARATPUR PS /382 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000318/2024
41	D-BLAPL/13463/2026 BLAPL/4630/2026	SUF SAGAR PANI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /25 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000067/2026
42	D-BLAPL/13467/2026 BLAPL/4631/2026	BARUNA RANA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KANTAMAL /123 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000135/2025
43	D-BLAPL/13473/2026 BLAPL/4632/2026	SABYASACHI DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JALESWAR /385 /2025 A.D.J.,JALESWAR(Baleshwar) ST/0000003/2026
44	D-BLAPL/13328/2026 BLAPL/4633/2026	GURUTI DIGAL @ GUMUTI DIGAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAJURIPADA /10 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000025/2026
45	D-BLAPL/13665/2026 BLAPL/4634/2026	ABINASH LOHAR VS STATE OF ODISHA	GOKULANANDA PARIDA VS	LATHIKATA /71 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000570/2026

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46	D-BLAPL/13320/2026 BLAPL/4635/2026	JITENDRA KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /179 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000064/2025
47	D-BLAPL/10858/2026 BLAPL/4636/2026	TALABHUJA KETAKI VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	MURIBAHAL /33 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000025/2025
48	D-BLAPL/13171/2026 BLAPL/4637/2026	MANOJ KANDULANA @ KANDULNA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TIKAYATPALI /8 /2026 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur ST/0000022/2026
49	D-BLAPL/13345/2026 BLAPL/4638/2026	DUKHA MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /148 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000402/2026
50	D-BLAPL/13309/2026 BLAPL/4639/2026	JOGESWAR MAJHI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI SADAR /56 /2026 GRAMA NYAYALAYA, KORUKONDA(M GR/0000052/2026
51	D-BLAPL/13327/2026 BLAPL/4640/2026	BABLU KHATUA @ BABULU KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /179 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000064/2025
52	D-BLAPL/13493/2026 BLAPL/4641/2026	NANU @ SUVENDU PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MANIABANDHA /96 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000007/2026
53	D-BLAPL/13393/2026 BLAPL/4642/2026	KAPILA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /148 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000136/2026
54	D-BLAPL/13506/2026 BLAPL/4643/2026	PRAMOD KU. MALLICK @ KALIA VS STATE OF ODISHA	DEVASHIS PANDA VS	JAGATSINGPUR /785 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000315/2025
55	D-BLAPL/13508/2026 BLAPL/4644/2026	BHAGABAN SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NARASINGHPUR /130 /2016 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000218/2016
56	D-BLAPL/13460/2026 BLAPL/4645/2026	SUNIL MALLICK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CUTTACK SADAR /214 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000467/2026
57	D-BLAPL/13514/2026	DHARMENDRA BALIARSINGH	UMAKANTA BARIK	/ /0

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	BLAPL/4646/2026	VS STATE OF ODISHA	VS	A.D.J.,KODALA(Ganjam) 2(A)CC/000003/2026
58	D-BLAPL/13631/2026 BLAPL/4647/2026	RABI DANTA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAUNISUNI /59 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/000078/2025
59	D-BLAPL/13635/2026 BLAPL/4648/2026	BABULI MALLICK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /89 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/000063/2026
60	D-BLAPL/13304/2026 BLAPL/4649/2026	RAMA CHANDRA KHARA VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /212 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000130/2024
61	D-BLAPL/13475/2026 BLAPL/4650/2026	NARAYAN NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /110 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000099/2024
62	D-CMAPL/20381/2026 CMAPL/69/2026	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD,BRANCH VS G.SANTANU REDDY	MAHITOSH SINHA VS	// () //
63	D-CMAPL/15493/2026 CMAPL/70/2026	RABINDRA NARAYAN THAKUR VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //
64	D-CMP/19718/2026 CMP/808/2026	PRAMATH @ PRAMOD KUMAR BISWAS VS BIREN BISWAS	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASORE CS/0001973/2024
65	D-CMP/19818/2026 CMP/809/2026	SUDHANSU KUMAR PANIGRAHI VS M/S. NEELACHAL BUILDERS PVT. LTD., BHUBANESWAR	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000065/2025
66	D-CMP/20554/2026 CMP/810/2026	MANAS KUMAR DAS VS NIRANJAN BEHERA	SUKANTA KUMAR NAYAK (2) VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) Fd/0000325/1998
67	D-CMP/14164/2026 CMP/811/2026	SAYAD AKHTAR HOSSAIN VS BASANTA KUMAR DAS	SUSHANT KUMAR PRADHAN VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000299/1994
68	D-CMP/19117/2026 CMP/812/2026	NALINI PRAVA MOHANTA VS	ANAM CHARAN PANDA VS	// CIVIL JUDGE (JD) CUM JMFC, JASHIPUR

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69	D-CMP/19977/2026 CMP/813/2026	SK. IMAM HUSSAIN M/S. STAR TRACK FASTENERS PRIVATE LIMITED, DELHI VS DEPUTY CHIEF ENGINEER/TP/BBS, EAST COAST RAILWAY, BHUBANESWAR	MANAS RANJAN BAUG VS	CS/0000048/2016 // SR CIVIL JUDGE (COMMERCIAL COURT) CMA/0000244/2023
70	D-CMP/19372/2026 CMP/814/2026	DHANESWAR BEHERA VS SABITRI MOHANTY	GAJENDRANATH ROUT VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000028/2021
71	D-CMP/20474/2026 CMP/815/2026	ARUN KHUNTIA VS ROSHANARA AHAD	SATYABADI MANTRY VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000012/2024
72	D-CMP/15365/2026 CMP/816/2026	GIRIJA SHANKAR PATTANAIK VS PRADIPTA KUMAR MOHAPATRA	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000367/2019
73	D-CMP/19083/2026 CMP/817/2026	BALARAM BEHERA VS KAMALA KUMARI @ KAMALA BEHERA, DEI	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) IA/0000008/2026
74	D-CMP/19992/2026 CMP/818/2026	PRADIPTA MOHANTY VS ALYALA PRADHAN	NAMITA PATTNAIK VS	// CIVIL JUDGE (JR.DIV.),AUL(Kendrapara) CS/0000016/2017
75	D-CMP/21536/2026 CMP/819/2026	PURNA CHANDRA TARAI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghapur) IA/0000070/2026
76	D-CMP/16329/2026 CMP/820/2026	BANK OF INDIA, BALESWAR VS M/S. QUEEN READYMADE GARMENT MANUFACTURE INDUSTRY, BALESWAR	SIBADUTTA RAMAPRASAD MISHRA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000569/2021
77	D-CONTC/15322/2026 CONTC/2828/2026	ABDUL SAFFIQUE KHAN VS CHITTARANJAN PANIGRAHI,DISTRICT EDUCATION OFFICER,MALKANGIR	ADV. VS	// () //
78	D-CONTC/18611/2026 CONTC/2829/2026	TUSHAR KANTI GHOSH VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// () //
79	D-CONTC/15065/2026 CONTC/2830/2026	KIRTAN PADHAN VS RUDRA MOHAN NAYAK, TAHSILDAR, PATNAGARH	DHANANJAYA MUND VS	// () //

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80	D-CONTC/15373/2026 CONTC/2831/2026	MANAGING COMMITTEE OF ISHENESWAR HIGH SCHOOL,RAJENDRAPUR VS DR. N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0
81	D-CONTC/15475/2026 CONTC/2832/2026	SUSIL KUMAR NAYAK VS DR.SUDHANSHU SARANGI, IPS	SAMEER KUMAR DAS VS	// 0
82	D-CONTC/15549/2026 CONTC/2833/2026	NAMITA DASH VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0
83	D-CONTC/15566/2026 CONTC/2834/2026	MAHESWAR SETHI VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0
84	D-CONTC/19900/2026 CONTC/2835/2026	MANAGING COMMITTEE OF SINDURGOURI HIGH SCHOOL, KAPOI VS BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA	SUSHREE SANGITA PASAYAT VS	// 0
85	D-CONTC/19363/2026 CONTC/2836/2026	PANKAJINI SAHU VS BHASKAR JYOTI SARMA, IAS	ADV. VS	// 0
86	D-CONTC/20529/2026 CONTC/2837/2026	SHIBA PRASAD JENA VS RABI NARAYAN ACHARYA, TAHASILDAR, MAHAKALAPARA	ADV. VS	// 0
87	D-CONTC/15101/2026 CONTC/2838/2026	MANAGING COMMITTEE OF KAMARGODA GIRLS HIGH SCHOOL,KEONJHAR VS N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// 0
88	D-CONTC/20730/2026 CONTC/2839/2026	ALOK KUMAR SAHU VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV. VS	// 0
89	D-CONTC/20737/2026 CONTC/2840/2026	SUBRAT MIRDHA VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV. VS	// 0
90	D-CONTC/20739/2026 CONTC/2841/2026	JHASAKETAN BHUE VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV. VS	// 0
91	D-CONTC/20775/2026	PURNA CHANDRA BHOL	ABHAYA KUMAR SHARMA	//

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	CONTC/2842/2026	VS AJAY KUMAR PATRA, D.E.O, GANJAM	VS	() //
92	D-CONTC/20724/2026 CONTC/2843/2026	VIJAY SIRKA VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV. VS	// () //
93	D-CONTC/20735/2026 CONTC/2844/2026	ASHISH KUMAR SINGH VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV. VS	// () //
94	D-CONTC/20743/2026 CONTC/2845/2026	JAGABANDHU DHARUA VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV. VS	// () //
95	D-CONTC/20791/2026 CONTC/2846/2026	RAJENDRA NAYAK VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV. VS	// () //
96	D-CONTC/20792/2026 CONTC/2847/2026	SHISHIR KUMAR NAIK VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV. VS	// () //
97	D-CONTC/20793/2026 CONTC/2848/2026	KIRAN KUMAR SAMAL VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV. VS	// () //
98	D-CRLA/11956/2026 CRLA/420/2026	SAMBARI BHUMIJ VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BISRA /66 /2023 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000223/2023
99	D-CRLA/7926/2026 CRLA/421/2026	DILLIP BAGH VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	CAPITAL P.S. /454 /2017 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000035/2018
100	D-CRLA/10766/2026 CRLA/422/2026	RAJESH BEHERA VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	KHALLIKOTE /501 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000179/2021
101	D-CRLMC/12280/2026 CRLMC/1541/2026	SULOCHANA SAHU VS STATE OF ODISHA	SASMITA NANDA VS	PURUNAKATAK /72 /2020 JMFC, HARABHANGA(Baudh) CT/0000391/2020
102	D-CRLMC/13736/2026 CRLMC/1542/2026	MANINI GOUDU VS	KABIR KUMAR JENA VS	BHUBANESWAR VIGILANCE /21 /2007 SPECIAL JUDGE(VIG),BHUBANESWAR

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/12416/2026 CRLMC/1543/2026	STATE OF ODISHA(VIG.) RAJA@RAJA SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GR/0000021/2007 LAXMISAGAR P.S. /284 /2021 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000395/2021
104	D-CRLMC/11771/2026 CRLMC/1544/2026	SANGRAM PRASAD SINGH VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	DHENKANAL TOWN /322 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000704/2022
105	D-CRLMC/12389/2026 CRLMC/1545/2026	SUSANTA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANIGOCHA /67 /2024 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000098/2024
106	D-CRLMC/13026/2026 CRLMC/1546/2026	SRADHANANDA DAS MOHAPATRA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,PURI(Puri) GR/0000130/2026
107	D-CRLMC/12392/2026 CRLMC/1547/2026	MANAS ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /124 /2022 A.D.J.,ODAGAON(Nayagarh) TR/0000197/2022
108	D-CRLMC/13530/2026 CRLMC/1548/2026	RAM NIRANJAN MOHAPATRA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	TIGIRIA /276 /2024 J.M.F.C.,TIGIRIA(Cuttack) ICC/0000024/2025
109	D-CRLMC/12480/2026 CRLMC/1549/2026	GANESH NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BANIGOCHA /23 /2021 C.J.M.,NAYAGARH(Nayagarh) ST/0000016/2022
110	D-CRLMC/13127/2026 CRLMC/1550/2026	ANU @ ANIRUDHA JAYSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /204 /2021 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR TR/0000233/2021
111	D-CRLMC/13153/2026 CRLMC/1551/2026	BHABANI SEN VS STATE OF ODISHA	SASMITA NANDA VS	BOUDH /304 /2025 J.M.F.C.,BOUDH(Baudh) CT/0000330/2025
112	D-CRLMC/13492/2026 CRLMC/1552/2026	DILIP KUMAR BACHHA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KHARIAR /174 /2012 J.M.F.C.,KHARIAR(Nuapada) GR/0000353/2012
113	D-CRLMC/13421/2026 CRLMC/1553/2026	MAHESWAR KANDHAPAN VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /140 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000011/2026

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114	D-CRLMC/13626/2026 CRLMC/1554/2026	BIKASH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /17 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CRMC/000014/2025
115	D-CRLMC/13532/2026 CRLMC/1555/2026	DHANARANJAN BOSE VS STATE OF ODISHA	SAIBRATA RATH VS	AUL /518 /2023 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000350/2025
116	D-CRLMC/13634/2026 CRLMC/1556/2026	BIKASH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /17 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CRMC/000016/2025
117	D-CRLMC/8094/2026 CRLMC/1557/2026	RAJOT PATRA@RAJAT KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /349 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000414/2023
118	D-CRLMC/8480/2026 CRLMC/1558/2026	KHURSID JALIL KHAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	TIRTOL /2 /2011 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat) GR/000010/2011
119	D-CRLMC/13415/2026 CRLMC/1559/2026	ASISH BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	CHOUDWAR /118 /2024 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu ST/0000092/2025
120	D-CRLMC/13142/2026 CRLMC/1560/2026	SALILA PATRA VS STATE OF ODISHA	SASMITA NANDA VS	PURUNAKATAK /125 /2022 J.M.F.C.,HARBHANGA(Baudh) CT/0000186/2022
121	D-CRLMC/13469/2026 CRLMC/1561/2026	MANORANJAN MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SAHID NAGAR P.S. /329 /2023 A.D.J., NILGIRI(Baleshwar) CRREV/0000008/2025
122	D-CRLMC/13440/2026 CRLMC/1562/2026	M/S. PRINCE, CUTTACK VS TINACCA MEDIA PVT. LTD., CHENNAI	SURYAKANTA DASH VS	/ /0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0001632/2017
123	D-CRLMC/12696/2026 CRLMC/1563/2026	UMESH CHANDRA PADHI VS STATE OF ODISHA	TAPAN MISHRA VS	CHANDRASEKHARPUR /131 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002216/2022
124	D-CRLMC/13476/2026 CRLMC/1564/2026	NILAKANTHA DAS @ BAPUN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /597 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001991/2025
125	D-CRLMC/13399/2026	DEBASIS MOHAPATRA	BIBHU PRASAD MOHANTY	MAHILA P.S. BUXIBAZAR /78 /2018

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1565/2026	VS STATE OF ODISHA	VS	S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001662/2018
126	D-CRLMC/13443/2026 CRLMC/1566/2026	PUSPANJALI DAS @ NAYAK VS SASMITA NAYAK	PARTHA SARATHI DAS VS	// J.M.F.C,CHANDABALI(Bhadrak) ICC/0000003/2026
127	D-CRLMC/13271/2026 CRLMC/1567/2026	PANKAJ PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAIDYANATHPUR /43 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000247/2026
128	D-CRLMC/13396/2026 CRLMC/1568/2026	KALI PRASAD NANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAIDYANATHPUR /43 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000247/2026
129	D-CRLMC/12568/2026 CRLMC/1569/2026	SUBHRANSHU SEKHAR PADHI VS STATE OF ODISHA	ABHASH GARNAIK VS	MANCHESWAR P.S. /198 /2018 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001618/2018
130	D-CRLMC/13267/2026 CRLMC/1570/2026	TUSHAR@TUSAR RANJAN PAIKARAY@ LITU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	DELANGA /229 /2021 J.M.F.C.,PIPILI(Puri) GR/0000640/2021
131	D-CRLMC/9463/2026 CRLMC/1571/2026	BABLU MAHANANDA@BABULA MAHANANDA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	SAINTALA /7 /2019 J.M.F.C.,SAINTALA(Balangir) GR/0000008/2019
132	D-CRLMC/11746/2026 CRLMC/1572/2026	RASHMI RANJAN BARIK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	AIRPORT /454 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001811/2023
133	D-CRLMC/10962/2026 CRLMC/1573/2026	HEMANTA RAJESH KARADA @ HEMANTA KARADA VS STATE OF ODISHA	RAMDAS ACHARY VS	MOHANA /97 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000063/2025
134	D-CRLMC/12263/2026 CRLMC/1574/2026	SISILA NAHAK@SUSHILA NAIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	CHATRAPUR /251 /2023 J.M.F.C.,CHATRAPUR(Ganjam) GR/0000430/2023
135	D-CRLMC/13028/2026 CRLMC/1575/2026	DASHARATHA DHURUA VS PRAMOD KUMAR MOHANTY	BASANTA KUMAR NAYAK VS	//0 JMFC, SEMILIGUDA(Koraput) ICC/0000014/2019
136	D-CRLMP/9525/2026 CRLMP/637/2026	SANTHOSH KUMAR SAHOO VS	SURYANARAYAN BISWAL VS	/438 /2023 ()

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137	D-CRLMP/12996/2026 CRLMP/638/2026	STATE OF ODISHA N. SOBHA VS	SRINIBASH SATAPATHY VS	// //0 ()
138	D-CRLMP/11953/2026 CRLMP/639/2026	STATE OF ODISHA INFORMANT/VICTIM VS	KRUSHNA CHANDRA DASH VS	// //0 ()
139	D-CRLREV/13459/2026 CRLREV/350/2026	STATE OF ODISHA BISWAJEET DALAI VS	BHASKAR CHANDRA PANDA VS	// MANCHESWAR P.S. /328 /2022 CIVIL JUDGE (JD)-CUM-JMFC, KAKATP CRMC/000070/2024
140	D-CRLREV/11006/2026 CRLREV/351/2026	LIVINA DALAI ARUNDHATI SAHANI VS	LINGARAJ SARANGI VS	// DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000100/2025
141	D-CRP/20495/2026 CRP/25/2026	CHARCHIT MOHANTY RANJAN KUMAR SAHOO VS	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0000877/2024
142	D-FAO/10647/2026 FAO/547/2026	DILLIP KUMAR SAHOO MOU BAG VS	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000209/2024
143	D-FAO/19175/2026 FAO/548/2026	UNION OF INDIA M.C. OF SUBUDHESWAR MILITA BIDYAPITHA, BANRA,CUTTACK VS	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000107/2018
144	D-FAO/20159/2026 FAO/549/2026	STATE OF ODISHA ALAKA PRADHAN VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001257/2017
145	D-FAO/9666/2026 FAO/550/2026	STATE OF ODISHA M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS	DAYANIDHI MISHRA VS	// ADM CUM COMNR. WORKMAN COMPE EC/0000001/2019
146	D-FAO/20089/2026 FAO/551/2026	JHAMP@TIKILI SINGH NARAYANA PADHAN VS	GYANA RANJAN SETHI VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002795/2017
147	D-FAO/13167/2026 FAO/552/2026	STATE OF ODISHA GOPAL SUNA VS	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000168/2024
		UNION OF INDIA		

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148	D-FAO/20086/2026 FAO/553/2026	SUDHA RANI HOTA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000262/2017
149	D-FAO/20094/2026 FAO/554/2026	BISWESWAR PANIGRAHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002829/2017
150	D-FAO/20415/2026 FAO/555/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, DIHAGAON,NAYAGARH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001921/2017
151	D-FAO/21212/2026 FAO/556/2026	IPSITA BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000873/2017
152	D-FAO/20439/2026 FAO/557/2026	GOLAKA BIHARI GHADEI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000281/2016
153	D-FAO/20458/2026 FAO/558/2026	PURNA CHANDRA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000136/2019
154	D-MACA/13679/2026 MACA/438/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., GANJAM VS P. BHUMIKA REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000225/2022
155	D-MACA/13681/2026 MACA/439/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,KHURDA VS BINGI ANKAMMA REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000229/2022
156	D-MACA/13680/2026 MACA/440/2026	D.M.,ORIENTAL INSURANCE CO. LTD., BERHAMPUR,GANJAM VS K.JANAKIAMMA @ K.JANAKIAMMA REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000226/2022
157	D-MACA/13683/2026 MACA/441/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,GANJAM VS CH. BALARAM REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000228/2022
158	D-MACA/13686/2026 MACA/442/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., GANJAM VS U. LALITA REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000235/2022
159	D-MACA/13690/2026	D.M., ORIENTAL INSURANCE CO. LTD., BERHAMPUR	PRASANTA KUMAR MAHALI	//

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	MACA/443/2026	VS BINGI DRAUPADI @ DEBAKI REDDY	VS	II MACT (SD),BERHAMPUR(Ganjam) Mac/0000388/2022
160	D-MACA/13685/2026 MACA/444/2026	D.M.,ORIENTAL INSURANCE CO. LTD., BERHAMPUR,GANJAM VS BINGI KAMACHHI REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000389/2022
161	D-MACA/13688/2026 MACA/445/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,GANJAM VS U. MOHINI @ U. MOHINI REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000230/2022
162	D-MACA/13692/2026 MACA/446/2026	D.M., ORIENTAL INSURANCE CO. LTD., BERHAMPUR VS GOPAL SAHU	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000391/2022
163	D-MACA/13687/2026 MACA/447/2026	D.M.,ORIENTAL INSURANCE CO. LTD., BERHAMPUR,GANJAM VS B. SARADA REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000231/2022
164	D-MACA/13689/2026 MACA/448/2026	D.M.,ORIENTAL INSURANCE CO. LTD., BERHAMPUR,GANJAM VS ULLASI CHANDRAYA	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000399/2022
165	D-MACA/13682/2026 MACA/449/2026	D.M.,ORIENTAL INSURANCE CO. LTD., BERHAMPUR,GANJAM VS B.JANAKIAMA @ B.JANAKIAMMA REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000394/2022
166	D-MACA/17117/2026 MACA/450/2026	D.M., RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS MANJULA TANDI	SUBRAT SATPATHY VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi) Mac/0000002/2022
167	D-MACA/13691/2026 MACA/451/2026	D.M.,ORIENTAL INSURANCE CO. LTD., BERHAMPUR,GANJAM VS BINGI CHANDRAMANI REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000390/2022
168	D-MATA/20346/2026 MATA/175/2026	RASMITA KUMARI CHOUDURY VS SUBIR RANJAN SAHU	JAGADIP SAHOO VS	// JUDGE FAMILY COURT-II,BHUBANESWAR CP/0000241/2024
169	D-MATA/16346/2026 MATA/176/2026	HIMANSHU BHUSAN SAHU VS PADMAJA SAHOO	HARIPAD MOHANTY VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000070/2025
170	D-RPFAM/20457/2026 RPFAM/135/2026	SANJAYA KUMAR SAMANTRAY VS	DIPTI RANJAN BHOKTA VS	// JUDGE,FAMILY COURT,JEYPORE(Koraput)

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171	D-RSA/5475/2026 RSA/245/2026	GAYATRI SAMANTRAY @ PANDA BINOD BIHARI PATI VS KANAKLATA PATI	PRAVAT RANJAN SUTAR VS	Crp/0000004/2022 // A.D.J.,JAGATSINGHPUR(Jagatsinghapur) RFA/0000090/2017
172	D-TRPCRL/8883/2026 TRPCRL/42/2026	SIDHARTH KUMAR MOHANTY VS ROJALIN DEHURY	MANAS KUMAR CHAND VS	ANGUL TOWN /146 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug CRMC/0000256/2025
173	D-WA/19461/2026 WA/698/2026	STATE OF ODISHA VS RATNAKAR MALLICK	DEBASISH TRIPATHY,A.G.A VS	// 0 //
174	D-WA/19467/2026 WA/699/2026	STATE OF ODISHA VS DURGABATI SENAPATI	AISHWARYA DASH,A.S.C VS	// 0 //
175	D-WA/20106/2026 WA/700/2026	THE URBAN CO OPERATIVE BANK LTD. VS STATE OF ODISHA	SUDARSHAN NANDA VS	// 0 //
176	D-WA/21019/2026 WA/701/2026	LAXMIPRIYA MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
177	D-WA/21033/2026 WA/702/2026	LAXMIPRIYA MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
178	D-WA/15539/2026 WA/703/2026	RAJESH JENA @ RAJESH KUMAR JENA VS COLLECTOR, BALASORE	GYANESWAR SATPATHY VS	// 0 //
179	D-WA/18392/2026 WA/704/2026	STATE OF ODISHA VS MAA MAHESWARI WOMEN SELF HELP GROUP,JHARTARBHA,TARBHA BLOCK	SASWAT DAS,A.G.A VS	// 0 //
180	D-WA/18286/2026 WA/705/2026	STATE OF ODISHA VS SUBODH KUMAR SARANGI	SANJAY RATH,A.G.A VS	// 0 //
181	D-WA/16341/2026 WA/706/2026	PARADIP PORT TRUST, JAGATSINGHPUR VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //

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182	D-WA/18393/2026 WA/707/2026	STATE OF ODISHA VS JAY MAA TARINI SELF HELP GROUP,BARGARH	SASWAT DAS,A.G.A VS	// 0 //
183	D-WA/19241/2026 WA/708/2026	STATE OF ODISHA VS LAXMI NARAYAN MISSIOIN SHAKTI SHG, BHADRAK	SASWAT DAS,A.G.A VS	// 0 //
184	D-WA/19242/2026 WA/709/2026	STATE OF ODISHA VS SECRETARY,JAGA KALIA SHAKTI WSHG, BHADRAK	SASWAT DAS,A.G.A VS	// 0 //
185	D-WA/19245/2026 WA/710/2026	STATE OF ODISHA VS UMA MAHESWARI WSHG, SONEPUR	SASWAT DAS,A.G.A VS	// 0 //
186	D-WA/20664/2026 WA/711/2026	PRABHAT KUMAR MALLIK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
187	D-WP(C)/19778/2026 WP(C)/14736/2026	SIMANCHAL TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
188	D-WP(C)/19772/2026 WP(C)/14737/2026	BRAJA KISHORE MANSINGH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
189	D-WP(C)/19836/2026 WP(C)/14738/2026	MANAGEMENT OF BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
190	D-WP(C)/19576/2026 WP(C)/14739/2026	GHASIRAM AGRAWALLA VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //
191	D-WP(C)/19834/2026 WP(C)/14740/2026	MANAS RANJAN SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
192	D-WP(C)/20799/2026 WP(C)/14741/2026	DIPAK KUMAR AGARWALLA VS THE ASST. COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, MAYURBHANJ	BHABANI PRASAD MOHANTY VS	// 0 //
193	D-WP(C)/20766/2026	BHARAT KUMAR BAG @ BHARAT BAG	PABITRA KUMAR NAYAK	//

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	WP(C)/14742/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/20508/2026 WP(C)/14743/2026	KARE INSTITUTE OF MEDICAL SCIENCES, BALANGIR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
195	D-WP(C)/20862/2026 WP(C)/14744/2026	DR. ADITYA KIRAN DASH VS SADHANA PANDA	GOUTAM CHARAN ROUT VS	// 0 //
196	D-WP(C)/18512/2026 WP(C)/14745/2026	MADAN KUMAR BISWAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
197	D-WP(C)/20809/2026 WP(C)/14746/2026	PRABIR KUMAR DAS VS STATE OF ODISHA	 VS	// 0 //
198	D-WP(C)/14618/2026 WP(C)/14747/2026	BIGYAN CHANDRA SAHU VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //
199	D-WP(C)/20611/2026 WP(C)/14748/2026	RAMESH CHANDRA JENA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
200	D-WP(C)/19111/2026 WP(C)/14749/2026	M/S.SWAPNESWAR FLY ASH, JAJPUR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
201	D-WP(C)/20976/2026 WP(C)/14750/2026	MAMATA BASTIA VS STATE OF ODISHA	DURGA PRASANNA BEHERA VS	// 0 //
202	D-WP(C)/20760/2026 WP(C)/14751/2026	ANTARYAMI MEHER VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
203	D-WP(C)/19359/2026 WP(C)/14752/2026	KAMALAKANT SAMANTARAY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
204	D-WP(C)/20965/2026 WP(C)/14753/2026	TARINI PRASAD TRIPATHY VS	BAIDHAR SAHOO VS	// 0

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205	D-WP(C)/19392/2026 WP(C)/14754/2026	REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR JYOTIRMAYEE PADHI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// // 0 //
206	D-WP(C)/20390/2026 WP(C)/14755/2026	DAITARI SAMAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
207	D-WP(C)/21041/2026 WP(C)/14756/2026	TARAKNATH DAS VS ASSISTANT COMMISSIONER OF CT AND GST, CT AND GST CIRCLE, BARIPADA	KAJAL SAHOO VS	// 0 //
208	D-WP(C)/18183/2026 WP(C)/14757/2026	SK.ASIF SALIM VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
209	D-WP(C)/19848/2026 WP(C)/14758/2026	PRATAP KISHOR PATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
210	D-WP(C)/19486/2026 WP(C)/14759/2026	AHALYA MOHANTY VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
211	D-WP(C)/20875/2026 WP(C)/14760/2026	RAKESH KUMAR JENA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
212	D-WP(C)/20880/2026 WP(C)/14761/2026	JANARDAN PRADHAN VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
213	D-WP(C)/20895/2026 WP(C)/14762/2026	SANDHYARANI TRIPATHY VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
214	D-WP(C)/15408/2026 WP(C)/14763/2026	PRAVAKAR BARIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
215	D-WP(C)/21042/2026 WP(C)/14764/2026	GOPAL PRASAD SATAPATHY VS THE COLLECTOR, BARAGARH	SUMITRA MOHANTY VS	// 0 //

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216	D-WP(C)/17304/2026 WP(C)/14765/2026	JAGANNATH PATI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/14145/2026 WP(C)/14766/2026	JANA SMALL FINANCE BANK LIMITED, SAMBALPUR VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
218	D-WP(C)/19356/2026 WP(C)/14767/2026	ANUPAMA PADHY VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
219	D-WP(C)/17653/2026 WP(C)/14768/2026	DR. SUJATA RANI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
220	D-WP(C)/19943/2026 WP(C)/14769/2026	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
221	D-WP(C)/19946/2026 WP(C)/14770/2026	GANGADHAR DAS VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
222	D-WP(C)/19947/2026 WP(C)/14771/2026	RABINARAYAN SANKHUA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
223	D-WP(C)/19945/2026 WP(C)/14772/2026	TATA STEEL LIMITED, JAJPUR VS PRINCIPAL COMMISSIONER CENTRAL GST AND CENTRAL EXCISE, BHUBANESWAR	JNANESH MOHANTY VS	// 0 //
224	D-WP(C)/17783/2026 WP(C)/14773/2026	GOLEKHA PALAI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
225	D-WP(C)/19949/2026 WP(C)/14774/2026	DHIRENDRA KUMAR BEURIA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
226	D-WP(C)/11548/2026 WP(C)/14775/2026	JAGARA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
227	D-WP(C)/11545/2026	JAGARA SAHU	MANAS KUMAR CHAND	//

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	WP(C)/14776/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/20061/2026 WP(C)/14777/2026	DR. KRUSHNA CHANDRA JENA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
229	D-WP(C)/19180/2026 WP(C)/14778/2026	B.MALLESWARI VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
230	D-WP(C)/18094/2026 WP(C)/14779/2026	DILLIP RAY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
231	D-WP(C)/19808/2026 WP(C)/14780/2026	SWARNALATA SAMANTRAY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
232	D-WP(C)/19906/2026 WP(C)/14781/2026	BIJOY KUMAR DAS VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //
233	D-WP(C)/19892/2026 WP(C)/14782/2026	BASANTI NAYAK VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
234	D-WP(C)/18667/2026 WP(C)/14783/2026	JAJATI KISHORE BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
235	D-WP(C)/19931/2026 WP(C)/14784/2026	AJAY KUMAR NAYAK VS THE AREA REGIONAL MANAGER, CANARA BANK, CUTTACK	VIVEKANANDA JENA VS	// 0 //
236	D-WP(C)/10101/2026 WP(C)/14785/2026	SUSHANTA KUMAR MEHER VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
237	D-WP(C)/19568/2026 WP(C)/14786/2026	KAILASH CHANDRA SWAIN VS UNION OF INDIA	JAJATI KISHORE MOHANTY VS	// 0 //
238	D-WP(C)/20160/2026 WP(C)/14787/2026	TAPAS RANJAN MAHANTA VS	SUBHRANSU BHUSAN MOHANTY VS	// 0

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239	D-WP(C)/13952/2026 WP(C)/14788/2026	STATE OF ODISHA BENARJI MALI VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// // 0 //
240	D-WP(C)/17636/2026 WP(C)/14789/2026	PRASANTA KUMAR RATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
241	D-WP(C)/19632/2026 WP(C)/14790/2026	LAXMIDHAR ROUTRAY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
242	D-WP(C)/19708/2026 WP(C)/14791/2026	DR. PRABINA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
243	D-WP(C)/31876/2025 WP(C)/14792/2026	KUNA MAHAKUD VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
244	D-WP(C)/20688/2026 WP(C)/14793/2026	ARUN KUMAR GOUDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //
245	D-WP(C)/18334/2026 WP(C)/14794/2026	SURESH KUMAR SANDHA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
246	D-WP(C)/19712/2026 WP(C)/14795/2026	M/S VEDVYAS LOGISTICS PRIVATE LIMITED, SUNDARGARH VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
247	D-WP(C)/20703/2026 WP(C)/14796/2026	LAXMI BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //
248	D-WP(C)/21161/2026 WP(C)/14797/2026	PRAVASINI BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
249	D-WP(C)/21185/2026 WP(C)/14798/2026	ABHISEK SWAIN VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// 0 //

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250	D-WP(C)/18922/2026 WP(C)/14799/2026	LALIT MOHAN DALIARSINGH VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
251	D-WP(C)/21350/2026 WP(C)/14800/2026	BHAGABAN BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
252	D-WP(C)/19738/2026 WP(C)/14801/2026	PRAVAT KUMAR SAHANI VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	BIKRAM KESHARI RAJ VS	// 0 //
253	D-WP(C)/21180/2026 WP(C)/14802/2026	MANJULATA MALLA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
254	D-WP(C)/19805/2026 WP(C)/14803/2026	BHARATI DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
255	D-WP(C)/20772/2026 WP(C)/14804/2026	CHUDAMANI BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
256	D-WP(C)/21352/2026 WP(C)/14805/2026	SARAT SWAIN VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
257	D-WP(C)/21073/2026 WP(C)/14806/2026	SOURAV KUMAR SWAIN VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
258	D-WP(C)/21353/2026 WP(C)/14807/2026	KHETRABASI MOHAPATRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
259	D-WP(C)/19629/2026 WP(C)/14808/2026	ACHYUTANANDA BARIHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
260	D-WP(C)/20017/2026 WP(C)/14809/2026	MANAGER LEGAL ICICI LOMBARD GENERAL INSURANCE CO LTD, BHUBANESWAR VS BINODINI SAHU	SIDDHANT SARANGI VS	// 0 //
261	D-WP(C)/21121/2026	NITESH KUMAR JAIN	SAILAZA NANDAN DAS	//

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	WP(C)/14810/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/21242/2026 WP(C)/14811/2026	DEBADATA SAMANTARAY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
263	D-WP(C)/21359/2026 WP(C)/14812/2026	BAISHANAB CHARAN SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
264	D-WP(C)/20024/2026 WP(C)/14813/2026	DR. SHYAM SUNDAR MAHARANA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
265	D-WP(C)/21511/2026 WP(C)/14814/2026	RAJIB KUMAR AGARWAL @ RAJIB AGARWAL VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
266	D-WP(C)/20330/2026 WP(C)/14815/2026	SANJULATA SAHOO VS REGIONAL PROVIDENT FUND COMMISSIONER, EPFO REGIONAL OFFICE	BIJAYA KUMAR BEHERA VS	// 0 //
267	D-WP(C)/21509/2026 WP(C)/14816/2026	JUGAL KISHORE AGARWAL VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
268	D-WP(C)/19723/2026 WP(C)/14817/2026	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED, CHENNAI VS THE INSURANCE OMBUDSMAN, BHUBANESWAR	BHIMASEN SAHOO VS	// 0 //
269	D-WP(C)/20360/2026 WP(C)/14818/2026	SRICHARAN KISAN VS STATE OF ODISHA	ARUN KUMAR SAHU VS	// 0 //
270	D-WP(C)/21273/2026 WP(C)/14819/2026	CHATURBHUJA PADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
271	D-WP(C)/21364/2026 WP(C)/14820/2026	BABAJI MOHAPATRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
272	D-WP(C)/21346/2026 WP(C)/14821/2026	M/S ENVIROCARE INFRASOLUTION PVT.LTD, SUNDARGARH VS	SAILAZA NANDAN DAS VS	// 0

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273	D-WP(C)/18451/2026 WP(C)/14822/2026	STATE OF ODISHA RAJKUMAR KUMBHAR VS	KRISHNA CHANDRA SAHU VS	// // 0
274	D-WP(C)/21454/2026 WP(C)/14823/2026	STATE OF ODISHA RUNU BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0
275	D-WP(C)/21397/2026 WP(C)/14824/2026	STATE OF ODISHA MOHAMMAD HUSSAIN VS	AVIJIT PATNAIK VS	// // 0
276	D-WP(C)/20818/2026 WP(C)/14825/2026	ODISHA PHARMACY COUNCIL, BHUBANESWAR SABITRI DAKUA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
277	D-WP(C)/21434/2026 WP(C)/14826/2026	STATE OF ODISHA KAILASH CHANDRA DASH VS	KUNAL KUMAR SWAIN VS	// // 0
278	D-WP(C)/21442/2026 WP(C)/14827/2026	STATE OF ODISHA URMILA NANDINI DASH VS	HIMANSU SEKHAR DEO VS	// // 0
279	D-WP(C)/21202/2026 WP(C)/14828/2026	STATE OF ODISHA JITENDRANATH DAS VS	LAXMINARAYAN RAYATSINGH VS	// // 0
280	D-WP(C)/21562/2026 WP(C)/14829/2026	STATE OF ODISHA DEBENDRA KUMAR BEHERA VS	JNYANANANDA PANDA VS	// // 0
281	D-WP(C)/21438/2026 WP(C)/14830/2026	STATE OF ODISHA PUSHPA DHANUKA VS	AMIT PRASAD BOSE VS	// // 0
282	D-WP(C)/21439/2026 WP(C)/14831/2026	STATE OF ODISHA BALWAN SINGH SHARMA VS	AMIT PRASAD BOSE VS	// // 0
283	D-WP(C)/21480/2026 WP(C)/14832/2026	STATE OF ODISHA STATE OF ODISHA VS M/S S.M. CONSULTANTS, BHUBANESWAR	DEBASIS TRIPATHY, A.G.A VS	// // 0 //

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284	D-WP(C)/21437/2026 WP(C)/14833/2026	PUSHPA DHANUKA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
285	D-WP(C)/21440/2026 WP(C)/14834/2026	KHIRASINDHU PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
286	D-WP(C)/21559/2026 WP(C)/14835/2026	JAGA KALIA TRADERS, CUTTACK VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
287	D-WP(C)/21152/2026 WP(C)/14836/2026	M/S LIFELINE MULTI VENTURES PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
288	D-WP(C)/21221/2026 WP(C)/14837/2026	MANSURALI DESAI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
289	D-WP(C)/19714/2026 WP(C)/14838/2026	ANIL KUMAR PADHAN VS ENGINEER IN CHIEF (EIC), WATER RESOURCES DEPT., ODISHA, BHUBANESWAR	SOURAV DAS VS	// 0 //
290	D-WP(C)/20542/2026 WP(C)/14839/2026	MANAS RANJAN SINGH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
291	D-WP(C)/20593/2026 WP(C)/14840/2026	DILLIP KUMAR LENKA VS STATE OF ODISHA	MANA MOHAN PATTANAİK VS	// 0 //
292	D-WP(C)/21605/2026 WP(C)/14841/2026	CHANDRA SEKHAR BEHERA VS UNION OF INDIA	MITHUN DAS VS	// 0 //
293	D-WP(C)/21602/2026 WP(C)/14842/2026	JITENDRA SETHA VS UNION OF INDIA	MITHUN DAS VS	// 0 //
294	D-WP(C)/20776/2026 WP(C)/14843/2026	TAMAL GOUDA VS STATE OF ODISHA	SOMA PATNAİK VS	// 0 //
295	D-WP(C)/20980/2026	DINABANDHU PANDE	JAYADEBA BEHERA	//

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	WP(C)/14844/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/20849/2026 WP(C)/14845/2026	MANOJ KUMAR DAS VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
297	D-WP(C)/21475/2026 WP(C)/14846/2026	SURESH CHANDRA RANA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
298	D-WP(C)/15507/2026 WP(C)/14847/2026	MOHAMMED JABIR KHAN VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	// 0 //
299	D-WP(C)/20259/2026 WP(C)/14848/2026	HAREKRISHNA SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
300	D-WP(C)/21482/2026 WP(C)/14849/2026	HIMANSU SEKHAR RANA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
301	D-WP(C)/19578/2026 WP(C)/14850/2026	SHYAM SUNDAR PADHAN VS THE BRANCH MANAGER, DCB BANK, BHUBANESWAR	KIRTAN BADHEI VS	// 0 //
302	D-WP(C)/21282/2026 WP(C)/14851/2026	SATYA KUMAR GHIBHELA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
303	D-WP(C)/20897/2026 WP(C)/14852/2026	M/S NIHAR RANJAN UPADHYAYA, BHADRAK VS JOINT COMMISSIONER (APPEAL) CT AND GST, BALASORE TERRITORIAL RANGE	ANIRUDH SANGANERIA VS	// 0 //
304	D-WP(C)/20676/2026 WP(C)/14853/2026	SUMANTA KUMAR PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //
305	D-WP(C)/21302/2026 WP(C)/14854/2026	MADAN MOHAN SWAIN VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
306	D-WP(C)/21393/2026 WP(C)/14855/2026	MD ABUZAFAR VS	SIDHANT DAS VS	// 0

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307	D-WP(C)/20902/2026 WP(C)/14856/2026	REGIONAL PASSPORT OFFICER, BHUBANESWAR DIPTIPRAVA SATAPATHY VS THE TAHASILDAR BHUBANESWAR	SIDHARTHA MISHRA VS	// // 0 //
308	D-WP(C)/20912/2026 WP(C)/14857/2026	ULLAS JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
309	D-WP(C)/20432/2026 WP(C)/14858/2026	GANESH PRASAD BEHERA VS STATE OF ODISHA	GOURAV MOHANTY VS	// 0 //
310	D-WP(C)/21360/2026 WP(C)/14859/2026	HRUSI KESH NAYAK VS VARTHANA FINANCE PRIVATE LIMITED, BANGALORE	JAGANNATH BHUYAN VS	// 0 //
311	D-WP(C)/21421/2026 WP(C)/14860/2026	VISHAL KUMAR TIWARY VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SWAPNA KUMAR OJHA VS	// 0 //
312	D-WP(C)/21503/2026 WP(C)/14861/2026	BISWAJIT PATTANAİK VS STATE OF ODISHA	SIDHESWAR MALLİK VS	// 0 //
313	D-WP(C)/20050/2026 WP(C)/14862/2026	KUMARI BAG @ GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
314	D-WP(C)/21614/2026 WP(C)/14863/2026	ATIS KUMAR SETHI VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
315	D-WP(C)/19908/2026 WP(C)/14864/2026	GOPAL CHARAN BAHUBALENDRA VS STATE OF ODISHA	RAM PRASAD MOHAPATRA VS	// 0 //
316	D-WP(C)/21620/2026 WP(C)/14865/2026	SEKH TIPU SULTAN VS STATE OF ODISHA	MD.AKRAM VS	// 0 //
317	D-WP(C)/21498/2026 WP(C)/14866/2026	GANESH CHANDRA SAMANT VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //

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318	D-WP(C)/21565/2026 WP(C)/14867/2026	RAJAT KESHARI NAYAK @ NAIK VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	// () //
319	D-WP(C)/21606/2026 WP(C)/14868/2026	JAYASEN PATRO VS THE BRANCH MANAGER, UNION BANK OF INDIA, BERHAMPUR	SUBHAM SHARMA VS	// () //
320	D-WP(C)/21300/2026 WP(C)/14869/2026	JAGANNATH SARANGI VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// () //
321	D-WP(C)/19964/2026 WP(C)/14870/2026	BISHNU CHARAN JENA VS STATE OF ODISHA	BANABIHARI RAY VS	// () //
322	D-WP(C)/20883/2026 WP(C)/14871/2026	RABI SINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// () //
323	D-WP(C)/19967/2026 WP(C)/14872/2026	BISHNUPRIYA SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// () //
324	D-WP(C)/21608/2026 WP(C)/14873/2026	ARJUN BEHERA VS LEENA NANDAN	SWAPNA KUMAR OJHA VS	// () //
325	D-ABLAPL/10069/2026 ABLAPL/5254/2026	TAPAN SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BARI RAMCHANDRAPUR /120 /2026 () //
326	D-ABLAPL/11504/2026 ABLAPL/5255/2026	SUMATI MOHANTY VS STATE OF ODISHA	ANUPAM DASH VS	PURUSHOTTAMPUR /579 /2025 () //
327	D-ABLAPL/10558/2026 ABLAPL/5256/2026	AKHAYA NAYAK @ AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	KAKATAPUR /128 /2026 () //
328	D-ABLAPL/12559/2026 ABLAPL/5257/2026	ASHOK JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BARI RAMCHANDRAPUR /293 /2023 () //
329	D-ABLAPL/12562/2026	SK. MUSTAFA	ASHOK KUMAR SARANGI	KALINGA NAGAR /310 /2025

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	ABLAPL/5258/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/13118/2026 ABLAPL/5259/2026	SURESWARI MALLIK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHAMA /19 /2026 () //
331	D-ABLAPL/12616/2026 ABLAPL/5260/2026	MAHADEV PARIDA VS STATE OF ODISHA	BISWAJIT SAHOO VS	ITAMATI /143 /2026 () //
332	D-ABLAPL/13119/2026 ABLAPL/5261/2026	CHITTARANJAN BISWAL VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	BARBIL /180 /2026 () //
333	D-ABLAPL/13244/2026 ABLAPL/5262/2026	TRIGARTTA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /233 /2025 () //
334	D-ABLAPL/13245/2026 ABLAPL/5263/2026	SK. RIJUAN @ SK. RIZWAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /207 /2026 () //
335	D-ABLAPL/13250/2026 ABLAPL/5264/2026	SK. IMTIYAZ @ SK. RAJU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /207 /2026 () //
336	D-ABLAPL/12649/2026 ABLAPL/5265/2026	SANTOSH KUMAR ROUSTRAY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BALICHANDRAPUR /116 /2026 () //
337	D-ABLAPL/12697/2026 ABLAPL/5266/2026	DEEPAK @ DIPAK KUMAR SAHOO VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	NIMAPADA /43 /2026 () //
338	D-ABLAPL/13447/2026 ABLAPL/5267/2026	KAPIL MUNI PANDEY @ KAPILMUNI PANDEY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /116 /2026 () //
339	D-ABLAPL/12704/2026 ABLAPL/5268/2026	GOLAKHA NAYAK @ GOLEK NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /288 /2026 () //
340	D-ABLAPL/13477/2026 ABLAPL/5269/2026	NAMITA DAS VS	BIKASH KARNA VS	SUBALAYA /25 /2026 ()

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341	D-ABLAPL/12831/2026 ABLAPL/5270/2026	STATE OF ODISHA KUMI SAHOO VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// NIMAPADA /43 /2026 () //
342	D-ABLAPL/13498/2026 ABLAPL/5271/2026	CHINMAYA KUMAR MISHRA VS STATE OF ODISHA	ABHAS MOHANTY VS	CHANDAKA P.S. /122 /2009 () //
343	D-ABLAPL/13052/2026 ABLAPL/5272/2026	DHARAMPADA ROUT VS STATE OF ODISHA	SURJYASMITA PANDA VS	SAHID NAGAR P.S. /195 /2026 () //
344	D-ABLAPL/13394/2026 ABLAPL/5273/2026	SAMBIT RAY VS STATE OF ODISHA	DEVASHIS PANDA VS	MARKAT NAGAR /57 /2026 () //
345	D-ABLAPL/13111/2026 ABLAPL/5274/2026	PRAKASH MALIK VS STATE OF ODISHA	GOURAV DASH VS	NIHALPRASAD /301 /2025 () //
346	D-ABLAPL/13370/2026 ABLAPL/5275/2026	SAROJINI NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// / /0 () //
347	D-ABLAPL/13214/2026 ABLAPL/5276/2026	ALOK KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
348	D-ABLAPL/13218/2026 ABLAPL/5277/2026	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
349	D-ABLAPL/13235/2026 ABLAPL/5278/2026	SIBA PRASAD PUJARI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /114 /2026 () //
350	D-ABLAPL/13265/2026 ABLAPL/5279/2026	LINGARAJ PANIGRAHI VS STATE OF ODISHA	MITHUN DAS VS	SAHID NAGAR P.S. /105 /2026 () //
351	D-ABLAPL/13386/2026 ABLAPL/5280/2026	MANTU @ CHITARANJAN SAMANTARAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /5 /2016 () //

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352	D-ABLAPL/13273/2026 ABLAPL/5281/2026	SURENDRA PRASAD VS STATE OF ODISHA	SIDHARTHA DAS VS	JODA /148 /2026 () //
353	D-ABLAPL/13279/2026 ABLAPL/5282/2026	TOFAN BARIK VS STATE OF ODISHA	KASHINATH PATTANAİK VS	CHOUDWAR /220 /2026 () //
354	D-ABLAPL/13516/2026 ABLAPL/5283/2026	SASANKA SEKHAR SAHANI VS STATE OF ODISHA	RAKESH BEHERA VS	ATTABIRA /164 /2026 () //
355	D-ABLAPL/13283/2026 ABLAPL/5284/2026	RABINDRA BARIK VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /12 /2026 () //
356	D-ABLAPL/13354/2026 ABLAPL/5285/2026	DEBARAJ KANDHAPANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /51 /2026 () //
357	D-ABLAPL/13364/2026 ABLAPL/5286/2026	SAROJ PAİK@ PAİKRAY VS STATE OF ODISHA (OPID)	TANMAYA KUMAR MOHANTY VS	S.P.(CID-CRL),CUTTACK /5 /2025 () //
358	D-ABLAPL/13518/2026 ABLAPL/5287/2026	SURENDRA SAHOO @ SURENDRA KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /149 /2026 () //
359	D-ABLAPL/13519/2026 ABLAPL/5288/2026	NIRMAL NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000012/2026
360	D-ABLAPL/13367/2026 ABLAPL/5289/2026	DILU BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /106 /2026 () //
361	D-ABLAPL/13368/2026 ABLAPL/5290/2026	SUJIT KUMAR DAS@ ALOK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /356 /2025 () //
362	D-ABLAPL/12083/2026 ABLAPL/5291/2026	BROTHER IN LAW OF THE INFORMANT VS STATE OF ODISHA	SANGRAM MISHRA VS	MAHILA P.S. BUXIBAZAR /64 /2025 () //
363	D-ABLAPL/13535/2026	CHANDU SHA @ CHANDU KHAN	ASHOK KUMAR GHADAI	PIPLI /559 /2022

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	ABLAPL/5292/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/13536/2026 ABLAPL/5293/2026	CHANDU SHA @ CHANDU KHAN VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	PIPLI /550 /2022 () //
365	D-ABLAPL/13538/2026 ABLAPL/5294/2026	DEEPAK DAS @ DEEPAK KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MANCHESWAR P.S. /253 /2022 () //
366	D-ABLAPL/13541/2026 ABLAPL/5295/2026	ANSHUMAN PARIDA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP MODEL /102 /2026 () //
367	D-ABLAPL/13545/2026 ABLAPL/5296/2026	RAKI SWAIN VS STATE OF ODISHA	AMLAN MOHANTY VS	KUAKHIA /185 /2026 () //
368	D-ABLAPL/13021/2026 ABLAPL/5297/2026	ANITA SWAIN VS STATE OF ODISHA	SWAGATIKA PANDA VS	TARASINGI /234 /2022 () //
369	D-ABLAPL/13546/2026 ABLAPL/5298/2026	SK. NASIRUDDIN VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /384 /2025 () //
370	D-ABLAPL/12473/2026 ABLAPL/5299/2026	A VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /87 /2026 () //
371	D-ABLAPL/13550/2026 ABLAPL/5300/2026	DIPU @ DEEPAK MALLA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /156 /2026 () //
372	D-ABLAPL/13556/2026 ABLAPL/5301/2026	BRAJA SUNDAR GOUDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	JARADA /118 /2026 () //
373	D-ABLAPL/12614/2026 ABLAPL/5302/2026	BHARATI SAHOO VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	KRUSHNA PRASAD /125 /2026 () //
374	D-ABLAPL/13559/2026 ABLAPL/5303/2026	MD. ROHIT VS	PRIYA RANJAN SINGH VS	BARBIL /173 /2026 ()

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375	D-ABLAPL/13561/2026 ABLAPL/5304/2026	STATE OF ODISHA BHABANI DEY VS STATE OF ODISHA	JAGANNATH KAMILA VS	// SORO /363 /2026 ()
376	D-ABLAPL/13176/2026 ABLAPL/5305/2026	STATE OF ODISHA PRABHAT KUMAR BARIK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// TANGI /215 /2026 ()
377	D-ABLAPL/13571/2026 ABLAPL/5306/2026	STATE OF ODISHA SANTASH MAHANTA @ SANTOSH MAHANTA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// GHATAGAON /121 /2023 ()
378	D-ABLAPL/10381/2026 ABLAPL/5307/2026	STATE OF ODISHA SAROJ KUMAR JENA VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	// RAGHUNATHPALI /4 /2026 ()
379	D-ABLAPL/13573/2026 ABLAPL/5308/2026	STATE OF ODISHA DILAWAR @ MD. DILLAWAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// BARBIL /173 /2026 ()
380	D-ABLAPL/13574/2026 ABLAPL/5309/2026	STATE OF ODISHA EKRAM KHAN @ TAJU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// LALBAG /137 /2026 ()
381	D-ABLAPL/13517/2026 ABLAPL/5310/2026	STATE OF ODISHA ASIS KUMAR SINHA VS DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, GOVT. OF INDIA, BHUBANESWAR	SOUMYA JYOTI BISWAL VS	// / /0 ()
382	D-ABLAPL/12070/2026 ABLAPL/5311/2026	STATE OF ODISHA KAPILA BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATKURA /66 /2026 ()
383	D-ABLAPL/12098/2026 ABLAPL/5312/2026	STATE OF ODISHA MANGULI BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// ASTARANGA /108 /2022 ()
384	D-ABLAPL/13577/2026 ABLAPL/5313/2026	STATE OF ODISHA ANIMA BEHERA @ ALIMA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /365 /2026 ()